

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 11th October, 2021

No.HC.VII-05/2021/ 5061 /A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Obang Mize, Civil Judge & Asstt. Sessions Judge, Hailakandi, an Officer in Grade-II of the Assam Judicial Service, as Officer on Special Duty (PM&P), Gauhati High Court, Guwahati from the date he reports to the Registry as such, until further orders.

He will draw his salary and other allowances from his present place of posting i.e. Hailakandi.

No.HC.VII-05/2021/ 5062 /A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Smti Pooja Sinha, Addl. Chief Judicial Magistrate, Jorhat, an Officer in Grade-II of the Assam Judicial Service, as Officer on Special Duty (Recruitment), Gauhati High Court, Guwahati from the date she reports to the Registry as such, until further orders.

She will draw her salary and other allowances from her present place of posting i.e. Jorhat.

No.HC.VII-05/2021/ 5063 /A. Hon'ble the Chief Justice of Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Saptarshi Garg, Addl. Chief Judicial Magistrate, Dibrugarh, an Officer in Grade-II of the Assam Judicial Service, as Officer on Special Duty (Vigilance), Gauhati High Court, Guwahati from the date he reports to the Registry as such, until further orders.

He will draw his salary and other allowances from his present place of posting i.e. Dibrugarh.

No.HC.VII-05/2021/ 5064 /A. The Addl. Chief Judicial Magistrate, Hailakandi, will look after the cases pending in the Court of Civil Judge & Asstt. Sessions Judge, Hailakandi, in addition to his own duties, until further orders.

By Order,
Sd/- Gautam Baruah
REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2021/ 5065 - 5087 /A.

Dated 11.10.2021

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, Hailakandi/ Jorhat/ Dibrugarh for information and necessary action.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

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5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/Nalbari/Dhubri.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI & NIA, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, No. 2 and Member, MACT, No.3, Kamrup (M), Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/ Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. The Joint Registrar (_____), Gauhati High Court, Guwahati.
15. The Chief Judicial Magistrate, Hailakandi/ Jorhat/ Dibrugarh for information and necessary action.
16. Shri Obang Mize, Civil Judge & Asstt. Sessions Judge, Hailakandi. He will report to the Registrar General, Gauhati High Court, Guwahati immediately.
17. Smti Pooja Sinha, Addl. Chief Judicial Magistrate, Jorhat. She will report to the Registrar General, Gauhati High Court, Guwahati immediately.
18. Shri Saptarshi Garg, Addl. Chief Judicial Magistrate, Dibrugarh. He will report to the Registrar General, Gauhati High Court, Guwahati immediately.
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati
20. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
21. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
22. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
23. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
24. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette



REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI